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SLP(Crl.)No. 504 OF 2004
ITEM No.47

Court No. 2

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 504/2004

(From the judgement and order dated 05/09/2003 in CRLOP 26083/03
of The HIGH COURT OF MADRAS)

VENKATESHWARAN & ANR.

Petitioner (s)

VERSUS

M/S. SINGARAVEL YARN TRADERS

Respondent (s)

(With Appln(s). for stay)

(With Office Report)

With

SLP(Crl.)...CRLMP 4725/2004 (c/delay in filing SLP)

Date : 12/07/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE A.K. MATHUR

For Petitioner (s)Mr. T. Harish Kumar, Adv.

Mr. T.Raja,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

Interim stay to continue.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER